

Meeting of Trade Unions of Imperial Chemical Industries

2421 SHRI SAMAR MUKHERJEE Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the attention of Government has been drawn to the Resolution adopted at the 2-day meeting convened by the representatives of the different Trade Unions in the various factories of the Imperial Chemical Industries in India held at Bombay on the 16th and 17th January, 1973

(b) if so, the contents thereof, and

(c) the reaction of Government thereto?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) (a) to (c) Information is being collected

Execution of work by Indian Power Consortium

2422 SHRI M K KRISHNAN
SHRI DINESH JOARDER

Will the Minister of HEAVY INDUSTRY be pleased to state

(a) the scope of work envisaged for the Indian Power Consortium in the field of Power Development,

(b) when this Consortium came into existence;

(c) the jobs currently undertaken by the Consortium, and

(d) the total turn-over of business executed by it during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) The object of ICPP is to carry on, in India and abroad, any kind of business relating to supply of entire equipment required for electric power projects and ancillary services and, in

particular, to take up contracts for design, manufacture, inspection supply, erection and commissioning of various kinds of electrical equipment for the above purpose, on a turnkey basis or otherwise, by utilising the facilities available with the member companies or from any other source wherever necessary

(b) The Consortium was registered as a company on 26th June, 1969

(c) The Consortium is currently executing three export contracts and five domestic contracts—of the aggregate value of over Rs 35 crores

(d) The total turn-over of business executed during 1971-72 was Rs 76 lakhs

Idle capacity in Wagon Building Industry

2423 DR H P SHARMA Will the Minister of HEAVY INDUSTRY be pleased to state

(a) whether the country's wagon-building industry is not able to supply the requirements of the Indian Railways for new wagons, if so, the present estimated annual requirements and the actual shortfall,

(b) the present wagon production capacity installed in the country and how far it remained idle during the past three years, and

(c) the steps contemplated to supply the railways' requirements to the full?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD)

(a) The wagon requirements for Indian Railways are calculated for a five year Plan Period. The requirement during the fourth plan period is about 68,776 wagons in terms of four wheelers against which the production is expected to be 62,968.5 wagons.

(b) The present installed capacity for manufacture of wagons is 33,869 Nos of wagons in terms of four wheelers. The idle capacity during the last three years is as under:

1970-68 per cent

1971-70 per cent

1972-73 per cent

(c) The following steps have been taken to increase the utilisation of idle capacity of wagon industry —

- (i) Adequate advance orders have been placed
- (ii) Short-fall in indigenous availability of steel and wheel-sets is being imported by Railways to meet the enhanced production
- (iii) Timely supply of important wagon components like central buffer couplers, roller bearing axle boxes is being arranged with a view to matching the production

Loss incurred by industries due to strikes and lockouts

2424 SHRI D B CHANDRA GOWDA Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) the loss ascertained by Government due to the strikes, lock-outs and accidents in Indian industry in the country during 1971-72; and

(b) the measures Government have adopted to prevent such activities which are putting loss to Government?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHU-NATHA REDDY) (a) According to available information, the number of disputes (strikes and lockouts) and the

value of production lost during 1971 was as follows.

Year	No. of disputes (strikes and lock-outs)	Value of production lost (in crores of rupees)
1	2	3
1971	2,752	R. 90 54(1,659)

Figures in bracket in column (3) indicate the number of cases to which the figures relate

According to available provisional information the number of mandays lost due to accidents in factories during 1971 was 35 53 lakhs

(b) It has been Government's aim to minimise work-stoppages due to strikes and lockouts through informal mediation conciliation adjudication or arbitration as necessary under the existing statutory provisions, and voluntary arrangements. Government have also been holding discussions with the interests concerned to evolve agreed measures to secure improvements in the industrial relations system. As for prevention of industrial accidents the safety requirements laid down in the State Factory Rules framed under the Factories Act are being enforced, constantly reviewed and improvements effected where necessary. Steps are being taken to strengthen the Factory Inspectorate to the extent practicable. Efforts are also being made to impart education and training on safety measures.

Release of Pakistani Journalists in Indian Custody

2425 SHRI H M. PATEL Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the particulars of Pakistani Journalists in Indian custody;